42. भारत के आकस्मिक व्यय निधि (संशोधन) अध्यादेश, 1972, प्रशासक सामान्य (संशोधन) अध्यादेश, 1972, सार्वजनिक वक्फ (परिसीमन का विस्तार) (देहली संशोधन) अध्यादेश, 1972 और भारतीय ताम्र निगम (प्रबन्ध का लिया जाना) अध्यादेश 1972 की जगह संसद के समक्ष सरकार विधेयक प्रस्तुत करेगी। सरकार द्वारा संसद् में निम्नलिखित विधेयक भी प्रस्तुत किए जावेंगे :

1. पुरावस्तु एवं कला भंडार विधेयक, 1972।
2. उत्तर-पूर्व क्षेत्र में पर्वतीय विश्व-विद्यालय की स्थापना के लिए विधेयक।
3. अस्पृश्यता (अपराध) संशोधन विधेयक 1972।
4. सीमाशुल्क, केन्द्रीय उत्पादन-शुल्क, स्वर्ण नियंत्रण, आयकर एवं सम्पत्ति-कर से संबद्ध कानूनों का उल्लंघन कर कुछ प्रकार के आर्थिक अपराधों के लिए कड़ी सजा की व्यवस्था के लिए विधेयक।
5. विदेशी मुद्रा विनिमय अधिनियम में संशोधन की व्यवस्था के लिये एक व्यापक विधेयक।
6. आम बीमा कम्पनियों के राष्ट्रीकरण के लिए विधेयक।
7. उन कोकिंग-कोयला खानों के राष्ट्रीय-करण के लिए विधेयक जिनका प्रबन्ध भारत सरकार द्वारा ले लिया गया था।
8. वायुदूषण नियंत्रण विधेयक।
9. अशांत क्षेत्र (विशेष अदालत) विधेयक।

43. सम्मानीय सदस्यो, अंत में मैं आपका ध्यान इस बात की ओर दिलाना चाहता हूं कि गरीबी के खिलाफ लड़ाई किसी सैनिक कार्रवाई से कम बहादुरी की बात नहीं है। इस महान संघर्ष के लिए कठिन परिश्रम एवं लक्ष्य के प्रति गहन निष्ठा की आवश्यकता है। सतत् परिश्रम एवं त्याग के बिना कभी कोई महान कार्य नहीं हुआ है। मैं इस महान देश के सभी वर्ग के लोगों एवं दलों से निवेदन करता हूं कि युद्ध के समय आप लोगों ने जिस एकता की भावना का प्रदर्शन किया, देश के निर्माण के लिए भी वैसी ही भावना का प्रदर्शन करें। महानता इस राष्ट्र का आह्वान कर रही है—वह महानता जो परम्परागत शक्ति-संचय द्वारा नहीं बल्कि आत्मिक बल से प्राप्त होती है।

12.44 hrs.

OBITUARY REFERENCES

MR. SPEAKER : Hon. Members, as we meet the today after an interval of more than two and a half months, it is my sad duty to inform the House of the passing away of several of our esteemed friends during the inter-session period.

All of us were shocked to learn of the sudden and premature demise of His Majesty King Mahendra Bir Bikram Shah Deva of Nepal on the 31st January, 1972 at the age of 51. Under his able guidance and leadership, Nepal made progress in all fields. He took Nepal into the U.N. and developed relations with a number of countries in the international field. India valued his friendship and the close ties he had established with us. He also introduced a number of social reforms. We share the grief of the people of Nepal in the passing away of this great King, and I am sure the House will join me in conveying our sorrow to his esteemed son—His Majesty King Birendra Bir Bikram Shah Deva of Nepal, Queen Mother Ratna Rajya Lakshmi Devi, other members of the bereaved family, the Government and the people of Nepal.

I have also the sad duty of informing the House of the passing away of two of our sitting Members, namely, Shri Asghar Hussain and Shri Durgadas Bhatia and eight of our former colleagues, namely, Shri B. K. Gaikwad, Swami Ramanand Tirtha, Shri Shiva Nand Ramaul, Shri N. C. Chatterjee, Shri V. S. Sarwate, Shri Gulabshanker Amritlal Dholakia, Shri N. Siddananjappa and Shrimati Sushama Sen.

Shri Asghar Hussain was a sitting Member of this House representing Akola constituency of Maharashtra. He was also a Member of the Fourth Lok Sabha during the years 1967-70. He was a very amiable person and used to take keen interest in educational activities. He was a Member of the Estimates Committee and made useful contributions in its work. He passed away at Bombay on the 27th January, 1972 at the age of 56.

Shri Durgadas Bhatia was a sitting Member of this House from Amritsar constituency of Panjab. He came from my home town of Amritsar where he was the President of the Municipal Committee for more than ten years and was the life and soul of this city. A great benefactor, sympathiser of the poor and down-trodden, he was connected with a number of charitable and educational institutions. He passed away of cancer in a hospital in Bombay on the 2nd February, 1972 at the age of 64.

Shri B.K. Gaikwad was a Member of the Second Lok Sabha during the years 1957-62. Thereafter, he served as a Member of Rajya Sabha. He was associated with several social and educational institutions. He was a veteran Parliamentarian and used to take great interest in the uplift of the down-trodden, exploited and backward classes. He passed away at New Delhi on the 29th December, 1971 at the age of 69.

Swami Ramanand Tirtha was a Member of the First and Second Lok Sabha during the years 1952-62. He was a sarvodaya leader and veteran freedom fighter. He was truly dedicated to the cause of the poor and the weaker sections of the society. He was one of the few to whom social work was a mission. He passed away at Hyderabad on the 22nd January, 1972 at the age of 69.

Shri Shiva Nand Ramaul was a Member of the Second Lok Sabha during the years 1959-62 representing Mahasu Constituency of Himachal Pradesh. He passed away at Nahan on the 22nd January, 1972 at the age of 78.

Shri N. C. Chatterjee was a Member of the First, Third and Fourth Lok Sabha during the years 1952-57 and 1963 70. He passed away at Calcutta on the 24th January, 1972 at the age of 77. He was an eminent lawyer and a renowned jurist, a talented Parliamentarian and a forceful speaker. He had endeared himself to all by his amiable nature and he got affection and respect from all. As a Member of Lok Sabha he used to make useful contributions whenever legal issues came up before the House. He also made laudable contributions in a number of standing Parliamentary Committees and Select and Joint Committees on Bills. Because of his age and failing health, he could not contest the last election to Lok Sabha but his son, Shri Som Nath Chatterjee, is now one of our colleagues. We share his grief.

Shri V. S. Sarwate was a Member of the Constituent Assembly and Provisional Parliament during the years 1947-52 He was an old revolutionary and took active part in the freedom struggle. He was a noted writer. He was awarded the Padma Bhushan in 1961 for his outstanding services to the nation. He also received the Lenin Prize for his book on communism. He passed away at Indore on the 26th January, 1972 at the age of 88.

Shri Gulabshanker Amritlal Dholakia was a Member of the Provisional Parliament and the First Lok Sabha during the years 1950-57. He passed away at Bhuj on the 29th January, 1972 at the age of 78.

Shri H. Siddananjappa was a Member of the First, Second and Third Lok Sabha during the years 1952-67 representing Hassan Constituency of Mysore. He passed away at Bangalore on the 2nd February, 1972 at the age of 64.

Shrimati Sushama Sen was a Member of the First Lok Sabha during the years 1952-57 from Bhagalpur South Constituency of Bihar. She was a great social worker. She used to take active interest in the movements for the welfare of women and children. She passed

[Mr. Speaker]

away at New Delhi on the 24th February, 1972 at the age of 83.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): The cycle of life and death goes on uninterrupted by achievement of failure, and each time we meet we miss some familiar faces and well known figures. At this new session also our thoughts go to those who have been taken away from us, some after a ripe age and some in the prime of their lives.

The people of India are deeply grieved at the demise of His Majesty King Mahendra of Nepal. He was a statesman who presided over the destinies of Nepal at a crucial juncture. The development of Nepal owes much to his inspiration. We, in India, valued his friendship and the close ties he established with us. We offer our condolences to the Royal family and the people of Nepal. May I add that we look forward to a continuation and strengthening of the friendship and co-operation with Nepal under His Majesty, King Birendra.

We are also deeply grieved at the passing away of several of our colleagues during the inter-session period. I have had the privilege of knowing them all.

Swami Ramanand Tirtha was the hero of many battles of the States' people of our country. He started his political career as a trade-unionist, working under the veteran, Shri N. M. Joshi. Later, he gave his tenacious energy to the task of bringing about political awakening in Hyderabad. He was active in politics for many years after Independence and Hyderabad's integration. He was a respected Member of the First Lok Sabha, and was the principal organiser of the Congress session in Hyderabad in 1953. In later years, he turned increasingly to constructive work, especially to education and the Sarvodaya movement. He used to come to me with diverse problems—the last time we met was in connection with arrangements for the centenary celebrations of Swami Ram Tirth. We shall miss a person who proved in his life that service is the truest religion.

Shri N. C. Chatterjee was one of our foremost jurists and a representative of the humanist tradition of Bengal. He was heard with attention and respect in this House and outside. In his public career he changed his political affiliations, but he was constant in his patriotism and in his concern for social justice and legal propriety. He was an articulate defender of civil liberties. I particularly valued his advice on matters involving international law.

Shri B. K. Gaikwad was a member of the other House at the time of his death, but he had served the Lok Sabha earlier. He was indefatigable of making us aware of the problems of the Scheduled Castes, and, in fact, of all down-trodden people. Maharashtra and the country lose a devoted leader in him.

Two other pioneers of the States' people's movement whose deaths have occurred are Shri Shivanand Ramaul and Shri V. S. Sarwate. I have been in touch with Shri Ramaul's work for many years. He was active in the political life of Himachal Pradesh, and especially Sirmur, for many years. In his simplicity, devotion and adherence to the principle of service, he was a true representative of the Satyagraha era.

Shri Sarwate led the demand for democratic rights in the old Indore State, and was a member of the Constituent Assembly.

Shrimati Sushma Sen was one of the leading lights of the Women's Conference movement of our country and a staunch fighter for women's rights. She was associated with a large number of social reform programmes, and with the nationalist movement ever since the early years of the century. Going through the list of her activities, we appreciate how much the women of India owe to such pioneers.

Shri Durgadas Bhatia came to this House only last year after a long record of civic work in Amritsar. Shri G. A. Dholakia was a prominent political and social worker both in his home district of Kutch and in Bombay

city. Shri Siddananjappa who represented Mysore for two terms was active in civic affairs for more than 35 years. Shri K. M. Asghar Husain took special interest in educational and agricultural problems.

I request you, Sir, to convey our tributes and our sincere sympathy and condolences to members of the bereaved families.

श्री एस० एम० बनर्जी (कानपुर) : अध्यक्ष महोदय, इन पिछले दो ढाई महीनों के बीच में हमारे दस साथी हमारे बीच में से चले गये। मै खास कर सोचता हूं श्री असगर हुसैन की बात और मेरे मोअज्जिज़ श्री दुर्गादास भाटिया की बात साथ साथ जब मैं सोचता हूं तो कभी कभी ऐसा मालूम होता है कि मेरी आंखों को धोखा हो रहा है और यह नाम शायद गलत हों क्योंकि यहाँ से जाने से पहले मेरी उन से मुलाकात हो चुकी थी। असगर साहब को मैं अकोला से जानता हूं और मैं उन से मिल भी चुका हूं। एक तहज़ीब और तमुद्दुन के मुजस्सिमी थे। आज वह हमारे बीच में से चले जा चुके हैं जबकि मैं समझता हूँ कि आज इस मौके पर ऐसे लोगों की हमें ज़रूरत थी।

श्री दुर्गादास भाटिया अक्सर हर डेलीगेशन में हमारे साथ चला करते थे और मुझे याद है कि हमेशा जो भी चीजें मुसीबत की आ जाती थीं जनता के सामने वह उन मुसीबतों और परेशानियों को दूर करने के लिए आगे आया करते थे।

बाबा साहब गायकवाड़ के जाने की बात जब मैं सोचता हूँ और जोकि अब हमारे बीच में नहीं हैं तो एक बहुत निराशा के बादल छा जाते हैं। वह एक युनिफ़ाइड फैक्टर थे जोकि दो तत्वों और चार तत्वों को एक साथ जोड़ सकते थे। मुझे मालूम है कि लोकसभा में जितने दिन वह रहे और लोकसभा के बाद दूसरे सदन के वह मेम्बर रहे वह एक युनिफाइड फैक्टर के तौर पर रहे। मेरी उनसे मुलाकात आखिरी तब हुई जब वह कुर्सी पर बैठ कर आये और मैंने उन से कहा कि दादा साहब, आप जैसे व्यक्ति मैं चाहता हूं कि अभी और बहुत समय तक ज़िन्दा रहें और मेरी आयु लेकर भी अगर आप चिरायु हो सकते हैं तो भी आप हमारे बीच में बने रहें क्योंकि हम जानते थे कि वह एक युनिफ़ाइड फैक्टर थे। उस समय उनके चेहरे पर मुस्कराहट ज़रूर थी लेकिन उन्होंने कहा कि शायद अब मैं ज़िन्दा नहीं रहूंगा।

उसके बाद अध्यक्ष महोदय, जब मैं स्वामी रामानन्द तीर्थ को याद करता हूँ तो मेरा दिल भर आता है। सन् 1962 में वह इस सदन के सदस्य थे। जब वह यहाँ पर मौजूद थे तो उनको देखकर यह मालूम होता था कि वह एक सब्र की इंतिहा और सब्र इस्तक़लाल के मुजस्सिमा थे। वह कभी-कभी ही यहां पर आते थे और वह एक ऐसी शख्सियत थे कि लाख उन का दुश्मन भी क्यों न खड़ा हो उन के कदमों पर वह अपना सिर झुका देता था। वह हैदराबाद में गये जब वहाँ पर खून की होली खेली जा रही थी। मैं जानता हूं कि उस इलाके में जहां वह काम करते थे समाज सेवा का काम करते थे तो अगर किसी गरीब मेहनतकश का पसीना भी गिर जाता था तो वह अपना खून तक बहाने के लिए तैयार हो जाते थे। ऐसे व्यक्ति हिन्दुस्तान में बहुत कम पैदा हुए हैं जिन्होंने कभी खामख्वाह अपने मुंह को नहीं खोला और न वह अपनी प्रशंसा करवाना चाहते थे। यहां भी वह पार्लियामेंट में कुछ ही दिन आया करते थे और जिस दिन उन्हें यहाँ पर किसी चीज पर कुछ कहना होता था और जिसके लिए वह सरकार को जागरूक करना चाहते थे तब ही वह यहां पर आया करते थे।

मेरे मित्र श्री एन० सी० चटर्जी के जाने का जहां तक सवाल है मैं समझता हूं कि उनके हमारे बीच में से उठ जाने के बाद एक काफी बड़ा गैप पैदा होता दिखाई दे रहा है। इतने बड़े जुरिस्ट या वकील यहाँ शायद हिन्दुस्तान में पैदा न हों। कुछ मामलों में जैसे डिफेंस आफ इंडिया ऐक्ट के अन्तर्गत या कुछ उसी तरह से कानूनों के मातहत जिन को गिरफ्तार किया गया तो मैं जानता हूं कि जब उनके दरवाजे को खटखटाया गया तो वह फौरन सुप्रीमकोर्ट में और हाईकोर्ट में उनका बचाव करने के लिए हाजिर हो जाया करते थे।

[श्री एस० एम० बनर्जी]

उनके सुपुत्र आज हमारे बीच में इस सदन के सदस्य हैं और मैं समझता हूं कि वह भी उन्हीं परम्पराओं पर चलेंगे जिन परम्पराओं पर उनके स्वर्गीय पिता चला करते थे।

बाकी दूसरे मेम्बरों के साथ मेरे जाती ताल्लुकात नहीं थे लेकिन मैं मुअजिज्ज बहन श्रीमती सुषमा सेन को जानता था। वह 1957 में पार्लियामेंट की सदस्य थीं। मैं उस समय सदन का सदस्य नहीं था लेकिन मैं दर्शक की हैसियत से कभी कभी आया करता था और एक मर्तबा का वाक़या है कि जब मैंने उनको यहां चेअर पर बैठे देखा वह शायद उस समय चेअरमैन थीं, तो मुझे उनको चेअर पर बैठे देखकर बड़ी खुशी हुई कि सदन में स्त्री जाति की इतनी इज्जत की, वह हमारी बहन भी आज नहीं हैं। मैं अपनी व अपने दल की ओर से सब गुज़र गये मैम्बरों को श्रद्धांजलि अर्पित करता हूं और आपकी मार्फत उनके परिवारों के लोगों को समवेदना भेजना चाहता हूं।

SHRI K. MANOHARAN (Madras North): Mr. Speaker, Sir, I rise to associate myself and my party with the sentiments expressed by you and by the Leader of the House on the sad demise of ten colleagues who were Members of Parliament. On behalf of my party, I request you to convey our heart-felt condolences to the bereaved families of these departed souls.

श्री जगन्नाथ राव जोशी (शाजापुर): दिवंगत महानुभावों के प्रति सदन में जो भावनाएं प्रकट हुई हैं उन के साथ मैं सहमति प्रकट करते हुए अपने दल की ओर से उनके प्रति श्रद्धांजलि समर्पित करता हूं और भगवान से प्रार्थना करता हूं कि उन दिवंगत आत्माओं को सदगति प्रदान करें। अध्यक्ष महोदय, आप से प्रार्थना है कि शोक संतप्त परिवारों को मेरे दल की ओर से समवेदना प्रकट कर दें।

SHRI PILOO MODY (Godhra): Sir, I like to associate myself and my party with the sentiments expressed by you and by the Leader of the House and I hope you will convey on our behalf our sentimates to the bereaved families.

SHRIMATI M. GODFREY (Nominated—Anglo-Indians): Mr. Speaker, Sir, I rise to associate myself with the sentiments expressed by you and by the Leader of the House and, on behalf of my party, I request you to convey our heart-felt condolences to the members of the bereaved families.

MR. SPEAKER: The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

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13 hrs.

PAPERS LAID ON THE TABLE

ECONOMIC SURVEY, 1971-72

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): I beg to lay on the Table a copy of 'Economic Survey, 1971-72'. [*Placed in library. See* No. LT—1371/72.]

ANNUAL REPORT OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESERCH, CHANDIGARH, AND PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) RULES

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): On behalf of Shri Umar Shanker Dikshit, I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1970-71, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [*Placed in Library. See* No. LT—1376/72.]